

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH) : (a) and (b) Employees' State Insurance Corporation (ESIC) has recently approved setting up of a new Medical College at Kanpur in Uttar Pradesh.

'Right to work' as a Fundamental Right

1511. SHRI DEVENDER GOUD T. : Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether there is any proposal to make 'Right to Work' as a Fundamental Right; and

(b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH) : (a) and (b) No, Sir. There is no such proposal under consideration of the Government as given the state of the economy and resources it is not feasible to provide such a right at this stage. However, the Government has taken several steps to provide opportunities of livelihood to all those who seek employment. A provision under the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), 2005 has been made to provide at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled work. In addition, Government has taken various steps to enhance the employability and employment in the country by promoting growth of labour intensive sectors such as Construction, Real Estate and Housing, Transport, Tourism, Micro, Small and Medium Enterprises, Information Technology Enabled Services and a range of other new services. Besides, Government is also providing self employment opportunities in the rural areas through National Rural Livelihood Mission.

Falling female labour force participation rate

1512. SHRI BHUPENDER YADAV : Will the Minister of LABOUR AND EMPLOYMENT be pleased to state :

(a) whether Government is aware that India, according to World Bank data,